

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
(Through Physical Hearing / VC Mode (Hybrid))

**ITEM No.46**  
**C.P. (IB) No.23/BB/2024**

**IN THE MATTER OF:**

M/s. Footprint Ventures Consultancy Pvt. Ltd. ... Petitioner  
Vs.  
ROC, Karnataka ... Respondent

**Order under Section 59(7) of IBC, 2016**

**Order delivered on 29.04.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Ganesh Pai

**ORDER**

1. Heard the Ld. Counsel for the Petitioner.
2. Ld. Counsel for the Petitioner has filed proof of service along with the tracking report *vide* Diary No.1919 dated 26.03.2024. The same is taken on record.
3. List the matter on **14.06.2024**.

**-Sd-**  
**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**(K. BISWAL)**  
**MEMBER (JUDICIAL)**

Anishma